

cided, after careful consideration, that the procurement of additional Sea Harrier aircraft would be considered only after the evaluation of the aircraft originally ordered.

(c) The first batch of Sea Harrier aircraft was evaluated by the Indian Navy, on their arrival in India, and found to be suitable for our aircraft carrier. Government sanction was thereafter accorded, in October, 1983, for the procurement of an improved version of this aircraft which had become available by then. Due to the improvements made in the second batch of aircraft and normal escalations in price over the period, the latter batch of aircraft was purchased at a higher price as compared to the first batch.

(d) Does not arise as there was no lapse in the non-exercise of the option in the original contract.

[English]

#### **One Rank One Pension Scheme**

1806. shri uttam rathod:  
 SHRI BALESHWAR YADAV:  
 PROF. PREM KUMAR DHU-  
 MAL:  
 PROF. RASA SINGH RAWAT:  
 SHRI KAMAL CHAUDHRY:  
 SHRI D. D. KHANORIA:  
 SHRI SANTOSH KUMAR  
 GANGWAR:  
 SHRI MADHAVRAO SCIN-  
 DIA:  
 SHRI A. CHARLES:  
 SHRI Y. S. RAJASHKHAR  
 REDDY:  
 PROF. SAVITHRI LAKSH-  
 MANAN:

Will the PRIME MINISTER be pleased to state:

(a) the present status of the proposal for 'one rank-one pension'; and

(b) the time by which the proposal is to be implemented?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) and (b). Action to provide suitable relief to old ex-Servicemen retirees is at an advanced stage.

[Translation]

#### **Transfer of IFS Officials**

1808. SHRI M. S. PAL: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the number of Indian Forest Service Officials who have been transferred on their request from their originally allotted state cadre to some other state cadre during the last three years; and

(b) the reasons therefor?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILAMANI ROUTHAY) (a) and (b). During the preceding three years, commencing from 20th August, 1987, a total of 10 Indian Forest Service officers have been transferred on their request from the cadres to which they were originally allocated, to the cadres to which their spouses, also officers belonging to one of the All India Services had been allocated.

[English]

#### **Tenure of Posting for Armed Forces Officers**

1809. SHRI M. S. PAL: Will the PRIME MINISTER be pleased to state:

(a) whether the tenures of whether the tenure of officers to a station has been fixed in the Armed Forces particularly in Medical Corps and Nursing Corps;